

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैप्टन सतीश शर्मा) : (क) मध्य प्रदेश की ओर से गैस के पास दर्ज मांग 21.54 एमएमएससीएमडी की है।

(ख) 2.20 एमएमएससीएमडी 1993-94 में मध्य प्रदेश में उर्वरक और एलपीजी संयंत्रों को सुप्लाई की गई थी।

(ग) मध्य प्रदेश सरकार ने मंडेड़, खालियर में एक विद्युत परियोजना के लिए गैस के आबंटन के लिए अनुरोध किया है।

(घ) और (ङ) एचबीजे पाइपलाइन के आसपास उपलब्ध होने के लिए परिकल्पित गैस का पूर्ण आबंटन किया जा चुका है। फिलहाल और आबंटन करना व्यवहार्य नहीं है।

जामनगर और राजकोट, गुजरात में पाइप लाइन के द्वारा एल०पी०जी० की आपूर्ति

2181. श्री चिमनभाई हरिभाई कुल : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार गुजरात में जामनगर और राजकोट में पाइपलाइनों के द्वारा एलपीजी के वितरण का विचार रखती है ;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है ;

(ग) उक्त पाइपलाइनों को कब तक बिछाया जाएगा ; और

(घ) उक्त शहरों के उपभोक्ताओं को पाइपलाइनों के द्वारा एलपीजी कब तक उपलब्ध करायी जाएगी ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (कैप्टन सतीश शर्मा) : (क) फिलहाल कोई ऐसा प्रस्ताव नहीं है।

(ख) से (घ) प्रश्न नहीं उठता।

#### Recruitment of Class III and IV Staff by ONGC in Gujarat

2182. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of employees recruited in Class III and IV by the Oil and Natural Gas Commission in Gujarat State during the last year;

(b) whether O.N.G.C. has given preference to Gujarati candidates at the time of appointment according to the rules framed by the State Government; and

(c) if so, the number of Gujarati candidates who have been appointed by ONGC during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (CAPT. SATISH SHARMA): (a) to (c) During 1993-94, ONGC has appointed 184 Class III and 18 Class IV employees in Gujarat. Out of these 171 Class III and 15 Class IV employees are local.

Recruitment in ONGC is made as per the provisions of the ONGC Recruitment and Promotion Regulations, 1980 and its laid down policy on the subject. Also local Employment Exchanges are requested to sponsor only the local candidates for selection.

#### Waiting List for LPG in Kanyon region of Uttar Pradesh

2183. SHRI RAM DEO BHANDARI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the number of LPG connections with each agency in Almora, Ranikhet, Haldwani and Nainital districts of Uttar Pradesh and number of persons on the waiting lists as on the 30th June, 1994;

(b) by when the waitlisted persons are likely to be provided with LPG connections in those towns; and

(c) what are the other places in hill districts of Kumaon region of Uttar Pradesh where LPG facilities are available at present and by when the remaining areas are likely to be provided with such facilities?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (CAPT. SATISH SHARMA): (a) The requisite information is given below:

Name of distributor	No. of customers as on 30-6-1994	Waiting list as on 30-6-1994
Choudhari Gas Agency, Haldwani	7849	2603
Kumaon Mandal Vikas Nigam, Haldwani	13479	5264
Kumaon Mandal Vikas Nigam, Almora	8749	2069
Kumaon Mandal Vikas Nigam, Ranikhet	5190	738
Kumaon Mandal Vikas Nigam, Naintal	13143	1997

(b) As per the instructions, oil companies have cleared the entire waiting list as on 1-4-1993 in areas at 4500 ft. and above during 1993-94 and are required to clear 50 per cent of the waiting list as on 1-4-1993 in areas between 2000 ft. to 4499 ft. in 1993-94 and the remaining 50 per cent during 1994-95

(c) The surrounding areas of Kumaon Hills are being provided with LPG through outlets of Kumaon Mandal Vikas Nigam serving as extension points.

The other places in hill districts of Kumaon region where LPG facilities are available are Didihat, Kashipur, Rudrapur, Tanakpur, Khatima, Ramnagar, Lohaghat, Dharchula, Bageshwar, Pithoragarh, Kicha and Pantnagar.

#### **Complaints Regarding Collection of Money by IOC Employees from LPG Dealers**

2184. SHRIMATI CHANDRAKALA PANDEY:

SHRI NILOTPAL BASU:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any complaint had been lodged to IOC from the Eastern India

L.P.G. Dealers Association in August, 1993 regarding coercion by a section of employees in Haldia and Kalyani LPG Plant for forceful collection of contribution of Rs. 15,000/- from each dealer in connection with construction of a Nursing Home by some trust;

(b) whether any enquiry had been conducted by the Director (Marketing), IOC, to whom this complaint was lodged, if so, what are the findings of the enquiry;

(c) if not, what are the reasons therefor;

(d) whether it is a fact that Chief Divisional Manager-cum-State level coordinator of IOC at Bhubaneswar Divisional Office had also circulated a D.O. letter to all contractors, dealers, distributors, transporters to liberally donate for this trust;

(e) whether the concerned trust is patronised by IOC, and

(f) if so, whether any approval from the Board of IOC had been obtained for the same?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (CAPT. SATISH SHARMA): (a) Yes, Sir,